

(xvi) The Customs and Central Excise Duties Export Drawback (General) Eighty-third Amendment Rules, 1971, published in Notification No. G. S. R. 1520 in Gazette of India dated the 9th October, 1971.

(xvii) The Customs and Central Excise Duties Export Drawback (General) Eighty-fourth Amendment Rules, 1971, published in Notification No. G. S. R. 1521 in Gazette of India dated the 9th October, 1971.

(xviii) The Customs and Central Excise Duties Export Drawback (General) Eighty-fifth Amendment Rules, 1971, published in Notification No. G. S. R. 1522 in Gazette of India dated the 9th October, 1971. [*Placed in Library See No. LT-1213/71*]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 9 of the Mysore Stamp Act, 1957 read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore :—

(i) S.O. 578 published in Mysore Gazette dated the 8th April, 1971.

(ii) S.O. 656 published in Mysore Gazette dated the 22nd April, 1971.

(iii) S.O. 1295 published in Mysore Gazette dated the 22nd July, 1971.

(iv) S.O. 1328 published in Mysore Gazette dated the 29th July, 1971. [*Placed in Library. See. No. LT-1214/71*]

REPORT ON THE WORKING OF COMMISSION OF RAILWAY SAFETY FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :

I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Commission of Railway Safety for the year 1970-71. [*Placed in Library. See. No. LT-1215/71*]

NOTIFICATION UNDER CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : I beg to lay on the Table—

(1) A copy of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 1172 published in Gazette of India dated the 18th August, 1971, together with an explanatory memorandum.

(ii) G. S. R. 1383 published in Gazette of India dated the 19th September, 1971, together with an explanatory memorandum.

(iii) G. S. R. 1542A published in Gazette of India dated the 15th October, 1971.

(iv) G. S. R. 1596 published in Gazette of India dated the 21st October, 1971, together with an explanatory memorandum.

(v) G. S. R. 1649 published in Gazette of India dated the 30th October, 1971, together with an explanatory memorandum.

(vi) G. S. R. 1674 published in Gazette of India dated the 6th November, 1971, together with an explanatory memorandum.

(vii) G. S. R. 1726 published in Gazette of India dated the 13th November, 1971, together with an explanatory memorandum.

(viii) G. S. R. 1729 published in Gazette of India dated the 12th November, 1971 together with an explanatory memorandum. [*Placed in Library. See. No. LT-1216/71*]